NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 33(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President .

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08,2016

NAME OF THE COMPANY:

Vishsisht Kumar Goyal

M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013. NAME DESIGNATION

REPRESENTATION

1. ASHISH AGGARWAE Adv

2. HARLEEN KAUR AND

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3. Amit Kuman Adv.

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Order

Ld. Counsel for the Respondents undertakes to file reply within two weeks, with a copy in advance to the Counsel for the Petitioner. Rejoinder, if any, be filed within one week thereafter.

List for further consideration on 8.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5th August, 2016 (P.K. Sud)